

(ग) कम्पनी अधिनियम के उपबन्धों के अन्तर्गत, इस प्रकार की कम्पनियों के लिए, उन व्यक्तियों की संख्या जिन्हें उनके द्वारा नियुक्त किये जाने की संभावना है, की बाबत सूचना, इस विभाग को भेजा जाना अपेक्षित नहीं है।

(घ) तथा (ङ) . नवीन रूप से विनियमित कम्पनियों के नाम व उनके पंजीकृत कार्यालयों के पते, तथा उनके उद्देश्यों का संक्षिप्त विवरण, उनके द्वारा उत्पादित किये जाने वाली वस्तु की प्रकृति अथवा उनके व्यापार की सामान्य रेखा सहित, इस विभाग की मासिक पत्रिका "कम्पनी न्यूज एण्ड नोट्स" में प्रकाशित किये गये हैं, जिनकी प्रतियां, संसद् भवन पुस्तकालय को नियमित रूप से भेजी जाती हैं।

इन कम्पनियों की वार्षिक उत्पादन (अधिष्ठापित) क्षमता की बाबत सूचना उनके वार्षिक लेखापत्रों में वर्णित की जानी है। तथापि, प्रश्न के भाग (क) में निर्दिष्ट नवीन रूप से पंजीकृत 5213 कम्पनियों के वार्षिक लेखे, कम्पनी अधिनियम के अनुसरण में, अभी प्रस्तुत करने के लिए परिपक्व नहीं हुए हैं।

**Electrification of more villages during Sixth Plan period**

2134. SHRI HARIHAR SOREN: Will the Minister of ENERGY be pleased to state:

(a) whether Government have a proposal to provide electricity to some additional villages in the Sixth Plan period;

(b) if so, the number of villages in Orissa proposed to be electrified during the above period;

(c) whether district level committees are going to be constituted to review the progress of the rural electrification programme;

(d) if so, the States where such committees have been formed; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The draft Sixth Five-Year Plan (1980—85) envisages a target of electrifying 13,179 villages in the State of Orissa.

(c) to (e) All the State Governments have been requested to form District Level Coordination Committees for rural electrification. The States of Andhra Pradesh, Gujarat, Maharashtra, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal have formed District Level Coordination Committees. These committees are presided over normally by the District Collector/Deputy Commissioner and various Developmental Agencies including the Minor Irrigation, the Zila Parishad, the Cooperative Department, Rural Industries Division, Financing Institutions etc. are represented in these Committees. States like Assam, Jammu & Kashmir, Madhya Pradesh, Nagaland and Orissa have formed Coordination Committee either at the State Level or otherwise to ensure necessary coordination at the District Level. Haryana and Punjab, having achieved cent per cent village electrification, do not feel the necessity for coordination of rural electrification programme and are concentrating their attention on pumpset energisation. The State of Karnataka does not feel it necessary to have a Coordination Committee.

**Shifting of headquarters of H.F.C. to Calcutta**

2135. SHRI SOMNATH CHATTERJEE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what steps have been taken to implement the decision to shift the Headquarters of the Hindustan Fertilizer Corporation to Calcutta; and